

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 671 of 2019
IN
DFR No. 606 of 2019

Dated : 30th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:-

East North Interconnection Company Ltd.	...Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mrs. Swapna Seshadri
Ms. Ritu Apurva for R-2

Mr. Dinesh Singh for R-12

ORDER

List the matter on **23.07.2019.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk